

12.56½ hrs.

## STATEMENT RE. ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Code of Criminal Procedure (Amendment) Ordinance, 1991.

[Placed in Library. See No. LT-134/91]

12.57 hrs.

## MATTERS UNDER RULE 377

[English]

MR. SPEAKER: The House shall now take up matters under Rule 377. Shri Dharam Pal Singh Malik.

**(i) Need to provide train facilities to the Commuters travelling between Sonipat and Delhi**

[Translation]

SHRI DHARAM PAL SINGH MALIK (Sonipat): Mr. Speaker, Sir, Sonipat falling under the Northern Railway is a district headquarters. It is situated at a distance of 40 km. from Delhi. Due to housing problem in Delhi, about 25,000 commuters travel from Sonipat to Delhi daily to earn their livelihood. Two additional electric trains should be introduced for the benefit of these commuters. These trains should leave Sonipat Railway Station at 8 A.M. and reach Delhi at 10 A.M. and in the evening they should leave for Sonipat from Delhi at 4.00 P.M. With this arrangement inconvenience being faced by long route passengers in trains between Delhi and Sonipat because of these daily commuters could be removed to

a great extent. At the same time more and more people living in Delhi will start living in Sonipat thus helping to solve the housing problem in Delhi. I urge the hon. Minister of Railways to resolve this problem immediately.

**(ii) Need to provide adequate funds for early Completion of Trichur-Guruvayoor railway line**

[English]

SHRI P. C. CHACKO (Trichur): Trichur Guruvayoor railway line is the long-felt need of the people of Kerala. The completion of the line in time is important in the sense that it puts the holy town of Guruvayoor on the rail map of India thereby fulfilling the aspirations of devotees visiting Guruvayoor from all over India. The work on this project was started with a great enthusiasm but it is now facing a crisis due to paucity of funds. According to the present estimate, it requires at least Rs. 20 crores for completion of the project. To carry on the ongoing works itself require Rs. 6 crores. I request the hon. Minister of Railway to make a special allotment of funds for the expeditious completion of the line and to ensure that the survey work of the proposed Guruvayoor-Kuttippuram line is undertaken immediately.

13.00 hrs.

**(iii) Need for adequate Central investment for the development of Kerala**

13.00 hrs.

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): Central investment in Kerala State is declining year by year. In the year 1984, it was 1.84 per cent and in the year 1988, it declined to 1.59 per cent. Out of fourteen central sector units, several units, proposals for expansions, additions, etc., are still pending with the Union Government for its approval. Apart from this, a proposal

[Prof. Savithri Lakshmanan]

from the State Government to establish an ordnance factory and a rail coach factory is also pending. Likewise various other demands pertaining to the development of the State are also pending with the Government of India.

If the Central investment is not streamlined immediately, the State will find it difficult to meet the demands of the public. I would, therefore, urge upon the Government to appoint a high power committee to go into the development proposals pertaining to Kerala State and recommend a special provision to clear the backlog within a stipulated period.

**(iv) Need to declare Uttar Pradesh as 'drought affected State'**

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Speaker, Sir, I would like to draw the attention of this august House to the following matter of urgent public importance.

As there was no rainfall in Uttar Pradesh this year, the State is hit by severe drought. Water level in Agra has gone down. Crops could not be sown due to drought situation. Wherever they were sown, they are getting destroyed due to scarcity of water. Scarcity of water in reservoirs in Uttar Pradesh has caused a fall in the power generation. The Central Government on the other hand has not been providing electricity to the State from the Central Electricity Grid. Due to this, irrigation done by electrically operated wells has also not been possible. Production in factories is going down.

The Central Government has not declared Uttar Pradesh as a drought affected State. It is a matter of urgent public importance. Therefore, I would like to request the hon. Minister to declare this State as drought affected and to grant financial assistance to it alongwith ensuring power

supply and starting drought relief work... (Interruptions)...

**(v) Need to ensure adequate supply of electricity, water and diesel to cope with the drought situation in Eastern Uttar Pradesh**

SHRI HARI KEWAL PRASAD (Salempur): Mr. Speaker, Sir, I would like to draw the attention of House to the following matter of urgent public importance—

Many areas in Uttar Pradesh are experiencing drought. Crops like sugarcane and others standing in the fields are getting dried. Sowing of the best Kharif crop, paddy has been stopped, thus posing a danger of foodgrain shortage in future. Due to water scarcity fodder crops could also not be sown. Water is scarce in canals. Power cuts imposed by the Government of Uttar Pradesh have further deteriorated the situation. In rural areas, power is not being supplied even for 4-5 hours continuously due to which public as well as private tube-wells are not working. Pumps are lying unutilised due to non-availability of diesel. If this problem is not resolved immediately the lives of human beings as well as animals will be in danger. At the same time the economy of the country will be adversely affected. While drawing the attention of the august House to the above problem, I demand that immediate steps should be taken to increase power supply and to release water in canals and to make diesel available. Besides, collection of revenue should also be suspended.

**(vi) Need to name Tuticorin Airport after the name of MGR**

[English]

SHRI M. R. JANARTHANAN (Tirunelveli): Tuticorin is the capital city of the newly formed Chidambaran District, named after a veteran freedom fighter in my constituency. It is also an important port city, with many textile industries and